

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1425/2022

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SANJAY

Respondent(s)

[IA No. 60937/2018 - EXEMPTION FROM FILING O.T. and IA No. 138826/2017 - EXEMPTION FROM FILING O.T.]

Date : 10-06-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH
HON'BLE MR. JUSTICE VIJAY BISHNOI

(Partial Court Working Days Bench)

For Appellant(s) :Mr. Ankit Goel, AOR

For Respondent(s) :Mr. Divyesh Pratap Singh, AOR
Mr. Bharat Mishra, Adv
Ms. Tiwari Prashanti Priya Awadesh, Adv

UPON hearing the counsel the Court made the following
O R D E R

1. Learned counsel for the respondent circulated a letter seeking adjournment for a period of one week. However, learned counsel for the appellant prays for listing of the matter after partial court working days as the arguing counsel for the appellant is not available. The prayer made by the learned counsel for the appellant is allowed.

2. Hence, list on 05.08.2026.

(DEEPANSHU)
SENIOR PERSONAL ASSISTANT

(KOMAL)
BRANCH OFFICER